105

INSAT-IB for their communication purposes?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir

(b) The tele-communication services in the country are provided by the P&T Department. Under the Indian Telegraphs Act, it is an offence to set up private tele-communication services, unless a licence is obtained form the Ministry of Communication. There can, therefore, be no automatic use by private parties of any alleged spare capacity on INSAT-IB for their communication purposes.

LPG dealer's Commission

1415. SHRI SURESH KALMADI: Will the Minister of ENERGY be plea sed to refer to the answer to Unstarred question 1623 given in the Rajya Sabha on the 8th August, 1983 and state whe ther information relating to the steep fall in the dealer's commission since 1956 has since been collected; and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): In 1956 only Bharat Petroleum 1 *on* poration was marketing LPG and the commission of the distributors worked to 18.72 per cent of the price. Currently LPG is being marketed through Indian Oil Corporation/Hindustan Petroleum Corporation/Bharat Petroleum Corporation and the distributor's commission is about 8.39 per cent of the price.

Development of Telecommunication Technology

1416. SHRI SURESH KALMADI: Will the Minister of COMMUNICA TIONS be pleased to refer to the rnswer to Unstarred Question iC24 g.'ven in the Rajya Sabha on the 8th August, 1983 and state whether Government

have since taken a decision on the proposal of the Department of ElectroniCa regarding setting up of another research centre for development of telecommunication technology?

THE DEPUTY MINISTER IN THH MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): The proposal regarding setting up of the organisation to develop digital electronic switching system is still under the-consideration of the Government.

National Film Festival

1417. SHRI VITHALBHAI MOH-RAM PATEL: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state;

- (a) whether it is a fact that the National Film Festival held in New Delhi was not profitable;
- (b) What is the loss incurr.-d dvring the last Film Festival and vhat is the profit or loss of the previous two international Film Festivals; and
- (c) whether Government's attention has been drawn to the criticism about the management of the Film Festival?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATON BROADCASTING AND IN THE DEPARTMENT OF **PARLIAMEN** (SHRI TARY AFFAIRS MALLI KARJUN): The National (a) Film Festival of National Award win ning films is aimed at encouraging production of films of aesthetic excel lence and social relevance and con tributing to the understanding appreciation of the film cultures of different regions. The Festival held in New Delhi was not intended to be profit-making.

Similarly, the International Film Festival which are organised by the Directorate of Film Festivals, NFDC every year in January are not aimed at making profits. The main objectives of the festival is to projeA the excellence of the film art of International Cinematographies and to pro-